

WRITTEN ANSWERS TO QUESTIONS

News Item Captioned 'Ecological Balance Threatened'

*682. SHRI HARINATH MISRA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government's attention has been drawn to a news-item under the caption, "Ecological balance threatened" as published in the Indian Express of 5 March, 1981; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NAR- AIN SINGH): (a) Yes, Sir.

(b) The matters referred to in the news item are being examined in consultation with the concerned agencies.

Registrants with D.D.A. for Allotment of Flats

*683. SHRI PHOOL CHAND VER- MA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the total number of persons, registered with the DDA till 28th February, 1981 for flats in MIG, LIG and Janata groups respectively under HUDCO pattern scheme 1979;

(b) whether the DDA propose to fulfil their commitments for allotment of flats to all of them at a reasonable rate;

(c) if so, whether any target date for covering their allotments within a reasonable time has been fixed; and

(d) if so, what is the actual detailed plan of DDA in this regard.

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NA- RAIN SINGH): (a) The D.D.A.

has reported that the number of persons registered is as under:—

MIG	—	47,489
LIG	—	67,347
JANTA	—	56,295
	Total	1,71,131

The above figures do not take into account the cancellations/withdrawals made.

(b) Yes, Sir. However the actual cost is to be worked out after the completion of the flats.

(c) The D.D.A. has reported that it is expected that allotment of flats to all persons who are registered under this scheme will be made in five to seven years time.

(d) The D.D.A. has drawn up plans for constructing 20,000 houses under the normal programme and 20,000 houses under accelerated programme every year, subject to availability of funds and building material.

Demand of caution money for Admission in Nursery Class of Public School in Delhi

*684. SHRI K. LAKKAPPA:
SHRI D. M. PUTTE
GOWDA:

Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether it is a fact that public schools in Delhi demand Caution Money ranging from Rs. 500 to Rs. 1000 or more for admission to Nursery classes;

(b) if so, the particulars of such Public Schools which take such Caution moneys and reasons for taking such a heavy amount;

(c) whether this caution money is refundable after the students have completed their studies;